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18/5/92.

Hon. Mr. A. B. Gorthi, A.M.

Hon. Mr. S. N. Prasad, J.M.

Shri Arvind Kumar, Counsel for the applicant and Shri G. P. Agarwal, Counsel for the respondents are present. Shri G. P. Agarwal, stated that the application has become infructuous and is going to file a misc. appl. in this regard today with a copy to Shri Arvind Kumar, learned Counsel, for the applicant.

At the request of Shri Arvind Kumar, Counsel for the applicant the case is adjourned to 10/7/92. List this case for hearing on 10/7/92.

J.M.

A.M.

10-7-92

Hon. Mr. K. Obayya, A.M.

Hon. Mr. Mahagaj Din, J.M.

None present for the applicant, Even in the revised list. The Counsel for the respondents has moved a misc. petition, the copy of which was received by the Counsel for the applicant on 18.5.92 in which he has prayed that the petition be dismissed.